

this year's annual conference to be organised by the Chief of the Imperial General Staff in U.K.;

(b) whether they have been attending this conference regularly for the last sixteen years;

(c) the reasons for this year's departure from the usual practice; and

(d) whether Government have decided to dissociate permanently from the Conference?

**The Minister of Defence (Shri Krishna Menon):** (a), (c) and (d). This year, Chiefs of Army Staff from the various Commonwealth countries have not been invited to the Chief of the Imperial General Staff's Conference held in U.K. Accordingly, our Chief of the Army Staff is not attending the conference this year. The question of dis-association from the conference on our part does not arise.

(b) Our Army Chiefs have been attending this conference annually since 1950, except during 1958. In 1959 and 1961 this conference was not held; in its place an Inter-Services conference of Commonwealth Chiefs of Staff was held.

#### Illegal Entry by Pakistanis into Assam

\*232 {  
 Shri S. C. Samanta:  
 Shri P. C. Borooah:  
 Shri Subodh Hansda:  
 Shri B. K. Das:  
 Shri Prakash Vir Shastri:  
 Shri P. Kunhan:  
 Shri D. C. Sharma:  
 Shri Hem Barua:  
 Shri Nath Pai:  
 Shri Shree Narayan Das:  
 Shri Bibhuti Mishra:  
 Shri Swell:  
 Shri S. N. Chaturvedi:

Will the Minister of Home Affairs be pleased to state:

(a) whether Central Government has asked the Government of Assam

to furnish some details as to the illegal entry of Pakistanis into Assam to arrive at a "correct decision" in the matter;

(b) if so, whether the information sought has since been furnished by that Government;

(c) whether a final decision to tackle the problem of Pakistani infiltration has been taken; and

(d) if so, what is the decision?

**The Minister of Home Affairs (Shri Lal Bahadur Shastri):** (a) and (b). Some provisional estimates arrived at on the basis of the Census figures were sent to the State Government, who agree with them.

(c) and (d). The Government of Assam are fully competent and have been given full powers under the Foreigners Act, 1946, to deal with the illegal entry of Pakistanis into Assam. The Chief Minister of Assam recently explained to the Legislative Assembly the various measures that they are taking both to check further infiltration of Pakistanis and to detect and deport those who have already entered Assam illegally and are staying unauthorisedly. The Government of India are also keeping themselves informed of the position from time to time.

#### I.A.S. Officers

\*233. {  
 Shri Prabhat Kar:  
 Dr. U. Misra:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a number of IAS officers have been permitted by Government to join private concerns;

(b) if so, their number and which are the concerns where they are working; and

(c) whether it is a fact that some of these officers are earning three to four times more than their salary which they would have been normally paid by Government?